

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/350(CHE)/2022**

**PETITION NUMBER : CP(IB)/28/CHE/2022**

**NAME OF THE APPLICANT : Virgo Properties Pvt Ltd**

**NAME OF THE RESPONDENT(S) : L & T Finance Ltd**

**UNDER SECTION : Sec 8 of Arbitration R/w 11 of NCLT Rules  
2016**  
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**ORDER**

None for the Petitioner. None for the Respondent

List the Petition for hearing on **30.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk